

यवधान)

MR. SPEAKER : Every action has its reaction. Every case has to be filed, it has to be investigated. That is what the Home Minister is doing.

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : यह प्रधान मन्त्री की सुरक्षा का सवाल है।

(व्यवधान)

अध्यक्ष महोदय : आप एलिगेशन वाली बात कर रहे हैं तो ठीक से करिये।

No allegation of a defamatory or incriminatory nature to be made without an intimation to the Speaker. You must read Rule 352 and Rule 353.

(Interruptions)

You must read Rules 352 and 353.

श्री सतीश अग्रवाल (जयपुर) : किस पर ?

अध्यक्ष महोदय : जो राकेश जी बता रहे थे।

SHRI H. N. BAHUGUNA : Sir, are you back on the Privilege Motion ?

MR. SPEAKER : No, I am not. I am on alleging certain things in the House.

श्री हेमवती नन्दन बहुगुणा (गढ़वाल) : यह आप अपने दफ्तर में बता दीजिए।

MR. SPEAKER : For your information I may tell you that this is the procedure if any allegation is to be made against anybody.

श्री हेमवती नन्दन बहुगुणा : प्रिविलेज मोशन में जो बात कही गई है।

MR. SPEAKER : That was something else. He was alleging something else.

श्री हेमवती नन्दन बहुगुणा : एक सवाल का जवाब.....

अध्यक्ष महोदय : देखिए, सवाल अलहदा है, एलेज कर रहे थे आन दि फ्लोर आफ दि हाउस।

That is why I am saying this. If you want to allege, you have to go according to rules.

श्री हेमवती नन्दन बहुगुणा : ठीक है, वह लिखकर दे दंगे। तकलीफ नहीं है। लेकिन प्वाइण्ट दूसरा है।

(Interruptions)

MR. SPEAKER : I will get the information and then talk to you. I have already sent that for checking. I have already taken that precaution.

श्री हेमवती नन्दन बहुगुणा : उससे कोई फायदा नहीं है।

MR. SPEAKER : The process has to be gone through. I cannot circumvent the process.

श्री मनीराम बागड़ी (हिसार) : अध्यक्ष जी, एक बार मैंने यहां पर मिनिस्टर के खिलाफ चार्ज लगाया था। स्पीकर, सरदार हुकमसिंह ने उसी समय जांच करवाई। उसी वक्त तीन दिन के अन्दर-अन्दर फैसला हुआ था।

MR. SPEAKER : It cannot be done like this. There is a process for everything.

12.22 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

Eighty-fifth and Eighty-Sixth Reports

SHRI MADHUSUDAN VAIRALE (Akola) : Sir, I beg to present the following

(Shri Madhusudan Vairale)

Reports (Hindi and English versions) of the Committee on Public Undertakings :-

- (i) Eighty-fifth Report on Action Taken by Government on the recommendations contained in the Sixty seventh Report of the Committee on Hindustan Antibiotics Limited.
- (ii) Eighty-sixth Report on Action Taken by Government on the recommendations contained in the Seventy-fourth Report of the Committee on Mazagon Dock Limited Shipbuilding.

12.23 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported glut of potatoes in the country resulting in sharp fall in their prices causing sufferings to farmers.

श्री राजनाथ सोनकर ज्ञास्त्री (सैदपुर) :

अध्यक्ष महोदय मैं निम्नलिखित अखिलभारतीय लोकमहत्त्व के प्रश्न की ओर मंत्री महोदय का ध्यान आकर्षित करते हुए निवेदन करता हूँ कि व अपना वक्तव्य दें :

“देश में आलू की कथित अत्यधिक पैदावार, जिसके परिणामस्वरूप इसके मूल्यों में बहुत गिरावट आई है, जिससे किसानों को हानि उठानी पड़ रही है तथा इस सम्बन्ध में सरकार द्वारा की गई कार्यवाही”

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : Sir the production of Potatoes in the country has increased considerably in the last few years. It was about 83 lakh tons in 1979-80 and has gone upto 101 lakh tons in 1982-83. Uttar Pradesh is leading in production of potatoes followed by West Bengal and Bihar. These three States account for more than three-fourths of the country's production of potatoes. According

to the estimates of the State Government of Uttar Pradesh, production in the year 1983-84 is likely to be more than 50 lakh tons against last year's production of around 45 lakh tons.

2. Price of potato was remunerative throughout the country till the middle of March, 1984. It still remains so in most parts of the country. However, reports indicate sudden slump in prices in some parts of Uttar Pradesh in the last week of March, 1984 due to heavy arrivals in the market.

3. The Government took precautionary steps in time. A Close watch was kept on the price situation. NAFED and U. P. Cooperative Marketing Federation were asked to keep in readiness to take prompt action to stabilise the price as and when necessary. A minimum support price of Rs. 50 per quintal for fair average quality potato has been agreed upon. The matter was taken up with the Ministry of Railways for the allotment of wagons. It has been reported by the Government of Uttar Pradesh that the railway authorities made sufficient number of wagons available for quick movement of potatoes to consuming areas. The Reserve Bank of India was requested to make adequate credit available to the State Government and purchasing agencies for the price support operations.

4. As soon as the Government received the report of sudden decline in prices, NAFED was requested to enter the market. Officers of NAFED have already visited the area and they have been directed to make purchases in Uttar Pradesh at a support price of Rs. 50 per quintal. NAFED will keep close liaison with the State agencies to organise the support operations. The Government of Uttar Pradesh has also directed there Cooperative Marketing Federation to start purchases at the minimum support prices.

5. Situation is under close watch. A Control Room has been set up in the Ministry of Agriculture which is in constant touch with the State Governments. Let me assure the House that the Government will take all necessary steps to protect the interests of potato growers by ensuring reasonable prices of potato to them.